

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-318**  
IB-2731/ND/2019

**IN THE MATTER OF:**

S.P. Buiders

**Vs**

Adore Realtech Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s. 9 of IBC,2016

Order delivered on 04.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

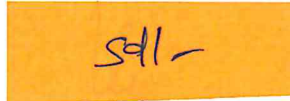
**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

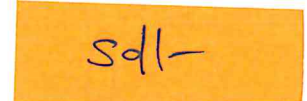
For the Applicant : Adv. Sandeep, Adv. Priyojeet  
For the Respondent : Adv. Rohan Gupta

**ORDER**

Arguments heard. Reserved for orders. Ld. Counsels for both the parties are directed to file written synopsis by Monday i.e .10.02.2020.



**(K.K. VOHRA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Lalit)